

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 256/(MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: M/s. Spiral Travels Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
49	Adv. Sasa Sandeshi (For the petitioner co)	Advocate	

Common Order

TCSP 254/230-232/NCLT/MB/MAH/2017

TCSP 255/230-232/NCLT/MB/MAH/2017

TCSP 256/230-232/NCLT/MB/MAH/2017

TCSP 257/230-232/NCLT/MB/MAH/2017

Company Petitions allowed, vide separate order.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)